

**Plan for Expanding public Sector for Export of non-traditional goods**

970 SHRI BANAMALI PATNAIK Will the Minister of FOREIGN TRADE be pleased to State,

(a) whether Government have drawn out a plan for expanding the role of public sector in export under a global strategy to spread out a wide range of non-traditional goods in the world market during 1972-73,

(b) if so, the salient features thereof, and

(c) the stage at which the matter stands at present?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) (a) to (c). Export plans for public sector undertakings are prepared every year in which emphasis is laid on the export to include non-traditional goods. The STC and MMTC have been asked to include non-traditional goods of substantial value for export in their performance budget for 1972-73. The Projects & Equipment Corporation has recently been set up to specialise in larger ventures and turnkey projects concentrating in the fields of railway systems, public utilities, industrial plants and projects, castings, forgings, ancillary equipment, etc. which are completely non-traditional in nature. The HHEC which exports handicrafts and handlooms has been asked to take up specially the task of promoting exports of costume jewellery and ready-made fashion ware. Government have recently set up the Tea Corporation of India with a view to promote the export of packaged and banded Indian Tea.

**Development of Signal Workshop Gorakhpur**

971 SHRI NARSINGH NARAIN PANDEY: Will the Minister of RAILWAYS be pleased to State

(a) Whether there is any proposal to produce sophisticated Signal Instruments in Signal Workshop at Gorakhpur, and

(b) if so, the amount spent in this regard?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) (a) Yes

(b) The proposal is under finalisation

**Conversion of Metre Gauge Into Broad Gauge Line between Barabanki and Barauni (North Eastern) Railway**

972 SHRI NARSINGH NARAIN PANDEY Will the Minister of RAILWAYS be pleased to State

(a) whether the Survey and Engineering report to effect the conversion of Metre Gauge into Broad Gauge between Barabanki and Barauni Railway Station, (North Eastern Railway) has been examined and approved by his Ministry, and if so, the action taken in this regard so far, and

(b) the progress made so far on the conversion of Metre Gauge line from Bhatni to Mandla into Broad Gauge line?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) (a) The reports have been examined and the conversion of the Barabanki-Samastipur (Barauni) metre gauge section via Muzaffarpur has been approved. The work has been included in the 72-73 Budget.

(b) Conversion of the Mandla (Varanasi) Bhatni Metre Gauge section to broad gauge is not being considered at present.

**Setting of Thermal power Station in Uttar Pradesh**

973 SHRI NARSINGH NARAIN PANDEY Will the Minister of IRRIGATION AND POWER be pleased to state whether there is a proposal to construct a Thermal Power Station near Gorakhpur in Uttar Pradesh to meet the shortage of power, if so, the action taken so far in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREFL) The Uttar Pradesh Government have submitted a scheme for the installation of two units

of 200 MW each at an estimated cost of Rs. 61.84 crores. The project report is under scrutiny.

**Increase in Strength of Travelling Inspectors and Commercial Clerks (Western Railway)**

974. SHRI ONKAR LAL BERWA : Will the Minister of RAILWAYS be pleased to State :

(a) the sanctioned strength of Travelling Inspectors of Account and Commercial Clerks on the rolls of Western Railway as on the 1st December, 1969 and on the 1st December, 1971 separately ; and

(b) the percentage of increase in the strength and the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHIYA) : (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

**रेलवे के तृतीय तथा चतुर्थ श्रेणी के कर्मचारियों के स्थानान्तरण के बारे में प्रक्रिया**

975. श्री ओंकार लाल बेरवा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) रेलवे विभाग में तृतीय तथा चतुर्थ श्रेणी के कर्मचारियों के स्थानान्तरण के बारे में क्या प्रवृत्ति अपनाई जाती है; और

(ख) क्या बड़े शहरों में मूल्यों में वृद्धि होने और रिहाईगीरी मकानों की भारी कमी के कारण उन्हें होने वाली कठिनाइयों का सरकार को पता है और यदि हां, तो कर्मचारियों को राहत देने के लिये क्या कार्यवाही की गई है या करने का विचार है ?

रेल मंत्री (श्री के० हनुमंतया) : (क) और (ख). स्थानान्तरण आदेश तभी दिये जाते हैं जब प्रशासनिक हित में ऐसा आवश्यक हो। मण्डल से बाहर का स्थानान्तरण आदेश 250-380 रुपये (प्रा० के०) के ग्रेड के कर्मचारियों

जिनकी वरिष्ठता सभी रेलों के आधार पर मिली जाती है, को छोड़कर बहुत कम मामलों में दिया जाता है। सरकार कर्मचारियों की कठिनाइयों से अवगत है। अतएव स्थानान्तरण कम से कम उतना ही किया जाना है जितना आवश्यक हो। आवश्यक स्थानान्तरण की योजना 1968 से ही स्थगित है।

**विभागीय पदोन्नति समिति की बैठक**

976. श्री ओंकार लाल बेरवा : क्या रेल मंत्री विभागीय पदोन्नति समिति की बैठक के बारे में 11 अगस्त, 1970 के अनारॉकित प्रश्न संख्या 2377 और 30 नवम्बर, के अनारॉकित प्रश्न संख्या 2314 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि उन रेलवे अधिकारियों के नाम क्या हैं जिनकी स्थाई नियुक्ति के लिए सिफारिश की गई है ?

रेल मंत्री (श्री के० हनुमंतया) : विभागीय पदोन्नति समिति ने 17-8-1971 को तीन अस्थायी सहायक यातायात अधिकारियों को स्थाई नियुक्ति के लिए चुना था। श्री एम०सी० डी० और श्री के.डी. परकार को स्थायी नियुक्ति को पहले ही अधिसूचित किया जा चुका है। तीसरे अधिकारी के सम्बन्ध में अधिसूचना आवश्यक औपचारिकताओं को पूरा कर लिये जाने के बाद जारी कर दी जायेगी।

11.51 hrs.

**PAPERS LAID ON THE TABLE**

NOTIFICATIONS UNDER THE REPRESENTATION OF THE PEOPLE ACT, 1951

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITIRAJ SINGH CHAUDHARY) : Sir,

I beg to lay on the Table—

- (1) A Copy each of the following Notifications (Hindi and English Versions) under sub-section (3) of section 169 of the Representation